

**FORM A****PUBLIC ANNOUNCEMENT**

*Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016*

**FOR THE ATTENTION OF THE CREDITORS OF R J BIO-TECH LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>R J Bio-Tech Limited</b>
2.	Date of incorporation of corporate debtor	28/12/2005
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L24234MH2005PLC158420
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address: GUT No. 245, Bidkin, Tq. Paithan, Aurangabad, MH-431105 IN
6.	Insolvency commencement date in respect of corporate debtor	Order dated 20/09/2022, received by IRP on 22/09/2022
7.	Estimated date of closure of insolvency resolution process	21/03/2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Mr. Anurag Kumar Sinha</b> <b>Registration No.</b> <b>IBBI/IPA-001/IP-P-00427/2017-18/10750</b>
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Flat No. 3602, Redwood (Tower No. 7), Runwal Greens, Mulund -Goregaon Link Road, Bhandup (West), Mumbai City, Maharashtra, 400078.  <a href="mailto:aksinhaip3@gmail.com">Email: aksinhaip3@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	AAA Insolvency Professionals LLP Address: 144 B, 14 <sup>th</sup> Floor, Mittal Court, Nariman Point, 400021.

		Email: <a href="mailto:rjbiotech.abc@gmail.com">rjbiotech.abc@gmail.com</a>
11.	Last date for submission of claims	06/10/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at	<a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> NA

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the **R J Bio-Tech Limited** on 20/09/2022.

The creditors of **R J Bio-Tech Limited** are hereby called upon to submit their claims with proof on or before 06/10/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post, or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Sd/-

**IP Anurag Kumar Sinha**  
**Interim Resolution Professional**  
**In the matter of R J Bio-Tech Limited**

Registration No.: IBBI/IPA-001/IP-P-00427/2017-18/10750

AFA No. AA1/10750/02/231222/103678

Date: 24/09/2022

Place: Mumbai